

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2999
ANSWERED ON:29.11.2010
MOBILE BANKING
Jakhar Shri Badri Ram

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has sought suggestions of telecommunication companies to further streamlining and strengthening of mobile banking services in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) A consultation paper has been issued by Telecom Regulatory Authority of India (TRAI) on `Quality of requirements for delivery of basic financial services using mobile phone` on 28th October, 2010 for seeking comments of all the stakeholders.

(c) Government had constituted an `Inter-Ministerial Group` to finalise the framework for delivery of basic financial services using mobile phones. The Group submitted its report. As a follow up of the report, various stakeholders have been identified and roles have been assigned to them for implementation of mobile banking services. TRAI and Reserve Bank of India (RBI) have been entrusted with the job of regulatory oversight. A monitoring Group has been set up for implementation of the project.